

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/1576 IA

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, ¹³13th March, 2025.

Sub:- **Casual leave.**

Ref:- No.HC(IB)-VIG/01/2025/144-47 dated 27.02.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh has been granted **casual leave w.e.f. 07.04.2025 to 10.04.2025, along with station leave permission w.e.f. 05.04.2025 to 15.04.2025**. The senior most Judicial Officer available at the station will remain in charge of his Court and Office in his absence.


Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/1577 - IA, dated 13.3.2025

Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)